

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1208
TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

FARMERS PROTEST FOR DEMANDS

1208. SHRI KAUSHALENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is taking any steps to end the farmers' protest;
- (b) whether there has been no response from the Government on the demands of the farmers who have been on hunger strike for a long time; and
- (c) if so, the details thereof along with view of the Government on the demands of the farmers who are protesting through hunger strike?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Government of India had initiated discussions with farmers related to farmers' protest on 8th February, 2024. Subsequently, discussions were held on 12th, 15th, 18th February 2024 and 18th January, 2025.

The issues related to farmers' protest for their demands are also sub-judice in the Hon'ble Supreme Court of India and a committee has also been formed by the Hon'ble Supreme Court.

Next round of discussion with the farmers is scheduled on 14th February, 2025.
